

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 110 OF 2017

Dated: 9th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Abhishek Upadhyay
Mr. Varun Shankar for R-6

Mr. R.B. Sharma
Mr. Mohit M. for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **5-4-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js